

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM SPL. JUDGE  
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.JOTP/RACC/Gaz./2024/11923/D

Dated : 14/10/24

To

The Director (Academics)/  
Chairperson (Officiating),  
Delhi Judicial Academy,  
Sector-14, Dwarka, New Delhi.

Sub: Court Attachment of Newly Promoted DHJS Officers in District Courts w.e.f. 07<sup>th</sup> to 22<sup>nd</sup> October, 2024.

Ref: No.DJA/Trg./OC/Promotee DHJS/Batch-XVI/1857/2024/5375 dated 05.10.2024.

Sir,

With reference to your letter on the subject captioned above, I am directed to inform that Ms. Neelofer Abida Perveen, Ld. Special Judge (PC Act)(CBI), RACC, New Delhi is on leave today i.e. on 14.10.2024, therefore, Ms. Neeti Suri Mishra, Ld. Officer of Delhi Higher Judicial Service (newly promoted) has been attached with Sh. Gaurav Rao, Ld. Special Judge (PC Act)(CBI), Rouse Avenue Court Complex, New Delhi for 14.10.2024 for practical Training.

Yours faithfully,

*AB*

14.10.24

(Arun Bhardwaj)

Officer In-charge (Judicial)

For Principal District & Sessions Judge

cum- Special Judge(PC Act)(CBI)

Rouse Avenue Court Complex, New Delhi.

at 4.20 P.M.

No.JOTP/RACC/Gaz./2024/11924-11934/D

Dated : 14/10/24 .

Copy forwarded for information and necessary action to:-

1. Ld. Judicial Officers concerned.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The Website Committee, Tis Hazari Courts, Delhi.
4. The P.S. to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.

*AB*

14.10.24

Officer In-charge (Judicial)

For Principal District & Sessions Judge

cum- Special Judge(PC Act)(CBI)

Rouse Avenue Court Complex, New Delhi.